

- (c) .22 rifles are made available to members by the Government for training purposes.

CENSORSHIP OF FILM POSTERS AND ADVERTISEMENTS

3123. **SHRI RAM KRISHAN GUPTA** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the restrictions imposed on crude and vulgar film posters and advertisements; and

(b) if so, whether there is any proposal to censor the film posters and advertisement material?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Publication and display of obscene advertisements and distribution, public exhibition or circulation of obscene posters are punishable under Section 292 of the Indian Penal Code.

(b) No, Sir, Film posters do not come under the purview of the Cinematograph Act, 1952 and the rules made thereunder. The Ministry of Information and Broadcasting have, however, constituted an Informal Film Publicity Committee consisting of the Chairman of the Central Board of Film Censors and representatives of the film industry with a view to scrutinising the posters submitted to it, on a voluntary basis, before display. Government of India have also drawn the attention of the State Governments to Section 142 of the Delhi Municipal Corporation Act which requires every advertisement displayed to be submitted for approval to the Commissioner from the point of view, *inter alia*, of obscenity. State Governments have also been requested to consider the inclusion of a similar provision in the Municipal bye-laws to control the display of indecent and obscene posters and advertisements.

INDO-PAK BORDER FORCE OFFICERS' MEETINGS

3124. **SHRI MAYAVAN** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that top-ranking officers of the Indian Border

Security Forces and Pakistan Border Forces held discussions to check smuggling and inter-State crimes at Wagha on the 5th November, 1967;

(b) if so, the main subjects discussed therein;

(c) the outcome of the talks held; and

(d) the decisions arrived at ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Senior officers of the Indian Border Security Force and of the Pakistan Rangers met at Wagha on 4-11-1967 (not on 5-11-1967) to discuss measures for checking smuggling and inter-State crimes.

(b) The main subjects discussed were problems of smuggling, cattle lifting, inadvertent crossing, patrolling in the Rann of Kutch, construction of a tower at Hussainiwala on the Indian side of the border and at Jassar on the Pakistan side of the border, etc.

(c) and (d). Each side offered to render fullest assistance to the other in checking smuggling, infiltration and trans-border crimes.

SCIENTISTS' MEETING

3125. **SHRI S. R. DAMANI** : Will the Minister of EDUCATION be pleased to state :

(a) whether a meeting of scientists was recently held and it was also attended by the Prime Minister; and

(b) if so, the subjects discussed and decisions arrived thereat?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) The subjects discussed included the following items :—

- (i) Science Education;
- (ii) Popularisation of science and developing scientific temper;